

SLP(C)No. 9189-9191 OF 2000

ITEM No.-A

Court No. 7

SECTION XV

( For Judgment )

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

C.A. No...../2001 @

Petition(s) for Special Leave to Appeal (Civil) No.9189-9191/2000

KALPANA KOTHARI

Appellant

VERSUS

SUDHA YADAV & ORS.

Respondents

With

C.A. .... /2001 @ SLP(C)No.12182-12184/2000

[ HEARD BY HON'BLE RAJENDRA BABU AND DORAISWAMY RAJU, JJ ]

Date : 30/10/2001 These Petitions were called on for  
pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s) Mr. Somnath Mukherjee, Adv.

Mr. N.S. Bisht, Adv.

Mr. J.P. Pandey, Adv.

For Respondent (s) Mr. Sunil Jain, Adv.

M/s Jain Hansaria & Co.

Mr. Chanchal Kumar Ganguli, Adv.

Mr. Arun K. Sinha, Adv.

Mr Rao Ranjit, Adv.

O R D E R

.....L.....I.....J  
.SP2

Hon'ble Mr. Justice Doraiswamy Raju pronounced the  
judgment of the Court.

Special leave granted. The appeals are allowed in  
terms of the judgment.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash )  
Court Master

[ Signed judgment is placed on the file ]  
Reportable